[14 March, 2007]

(b) if so, whether such a connectivity been commissioned or is proposed to be done in the backward and tribal region of Vidarbha;

(c) if so, how many backward and tribal districts, including Yavatmal have been covered; and

(d) if so, the details thereof, roads length-wise, funds allocated and time-frame ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): (a) Yes, Sir.

(b) Out of 11 districts of Vidarbha region, 4 districts namely Gondia, Chandrapur, Gadchiroli and Yavatmal falls in tribal area According to information furnished by the State Government, all the habitations with population 250+ in 3 districts namely Gondia, Chandrapur and Yavatmal have been connected in Gadchiroli district, 315 habitations with population of 250 or more have been connected and 82 habitations are unconnected Out of these 82 unconnected habitations, 17 habitations have been covered under Pradhan Mantri Gram Sadak Yojana (PMGSY) Phase-V 30 habitations have been covered under other schemes of State Government & PMGSY and 22 habitations are proposed to be covered under Phase-VI of PMGSY The remaining 13 habitations are proposed to be connected through schemes of the State Government.

(c) All the districts of Vidarbha region have been covered.

(d) For Gadchiroli district the proposal of new connectivity of habitations with population 250+ under PMGSY (Phase-VI) is as under:

Under Phase-VI	No.	Length	Cost
	22	190kms	3342.40 lacs

Providing drinking water to 74,000 habitations

1775 SHRI SITARAM YECHURY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Finance Minister, in his Budget Speech 2005-06 had promised to provide drinking water by 2008-09 to the remaining 74,000 habitations that are uncovered under Bharat Nirman; and

(b) if so, how much money has been utilized to far in the financial year

191

RAJYA SABHA

2005-06 and the first three quarters of 2006-07 for Accelerated Rural Water Supply Programme and how many households have been provided with drinking water facilities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): (a) Yes, Sir.

(b) Out of 74,000 uncovered habitations which were reported uncovered as per CAP 99 (Comprehensive Action Plan) based on coverage in previous years, under Bharat Nirman Programme for rural drinking water supply, it is proposed to cover uncovered habitations as well as to address issues of quality and slippages.

During 2005-06 a total amount of Rs. 5946.25 crores have been utilized for covering 97215 habitations which included uncovered as also partially covered of CAP 99, slipped back and quality affected habitations. In the first three quarters of 2006-07, a total amount of Rs. 4207.05 crores have been utilized for covering 55452 habitations which similarly included uncovered, partially covered of CAP 99, slipped back and quality affected habitations.

Funds for Bihar under Swajaldhara Scheme

1776. SHRI KAMAL AKHTAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government are considering allocation of more funds to Bihar for Swajaldhara Scheme;

(b) whether it is a fact that several village are waiting for funds under Swajaldhara in Bihar, where community contribution has already been paid; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRASEKHAR SAHU): (a) No, Sir.

(b) and (c) Rural drinking water is a State Subject. Government of India only provides technical and financial support to States in this regard, through Centrally Sponsored Schemes of Accelerated Rural Water Supply Programme (ARWSP) and Swajaldhara. Upto 20 % of Accelerated Rural

192